

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CA(CAA)-92(PB)/2017

IN THE MATTER OF:

Hike Messenger Ltd. And Hike Pvt. Ltd.

.... Applicant/petitioner

Order under Sections 230-232 of the Companies Act

Order delivered on 26.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri S.K. MOHAPATRA,
Hon'ble Member(Technical)

Fls.

Sri. Advocate

For the Petitioner/Applicant : Mr. Rupesh Agarwal, PCS

For the Respondent :

ORDER

Order reserved.

— Sd —

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

— Sd —

(S.K. MOHAPATRA)
MEMBER(TECHNICAL)

26.09.2017
V. Sethi